

**HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA
II FLOOR, 'C' BLOCK, HIGH COURT BUILDINGS :: HYDERABAD ::**

:: NOTIFICATION ::

ROC. No. 2415/HCLSC/2022

Date: 12-10-2022

**Sub: High Court Legal Services Committee, Hyderabad -
inviting Applications from Legal Practitioners for
empanelment as Panel Lawyers - Regarding.**

As per the directions of the Honble Chairman, High Court Legal Services Committee, Hyderabad, the applications are invited by the High Court Legal Services Committee from the Legal Practitioners having not less than three (3) years standing at Bar and presently practicing at Hyderabad for consideration to be empaneled as "PANEL LAWYERS" i.e. Panel Lawyers for Civil, Panel Lawyers for Criminal and Panel Lawyers consisting of Senior Advocates, in terms of Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, r/w Amended Regulations, 2018. The application shall contain the following particulars:

- (1) Name of the Legal Practitioner :
- (2) Father's/Husband Name :
- (3) Date of Birth :
- (4) Date of Enrolment on the rolls of the Bar Council of Telangana (copy to be enclosed) :
- (5) Advocate Code, if any :
- (6) Standing at the Bar (No. of years of experience) :
- (7) Types of Cases dealt with :
(Civil, Criminal, Constitutional Law (Writs), Environmental Law, Labour Laws, Service Law, Matrimonial or any other branch, please specify)
- (8) Postal Address with PIN Code (For Correspondence) :
- (9) Telephone Numbers : Landline -
Mobile -
- (10) E-mail ID, if any :

(11) Any other information the applicant wishes to furnish :

The applicant shall submit self-attested copies of enrolment certificate issued by the Bar Council at Hyderabad and Identity card issued by the concerned Advocate Association along with the application. The term of Panel Lawyers would ordinarily be three (3) years from the date of empanelment.

The applications shall be addressed to the Secretary, High Court Legal Services Committee, II Floor, 'C' Block, High Court Buildings, Hyderabad - 500 066.

The existing Panel Lawyers of High Court Legal Services Committee are also at liberty to submit their application for empanelment as Panel Lawyers afresh for consideration, if they are so interested, since the existing Panel would cease to be in operation with effect from the date of empanelment of Panel Lawyers afresh pursuant to this notification, however, the cases already entrusted to such existing Panel Lawyers will not be withdrawn from them, and such cases will continue to be dealt with by the same Panel Lawyers till their final adjudication or otherwise.

Last date for submission of applications is 05.00 PM of 14-11-2022.

Applications received after the last date will not be considered.

// BY ORDER //

M. Sankar Vardhan
Secretary,
High Court Legal Services Committee,
Hyderabad.

To

- 1) The President, Telangana High Court Advocates Association, Hyderabad,
- 2) The President, City Civil Court Advocates Association, Hyderabad,
- 3) The President, City Small Causes Court Advocates Association, Hyderabad,
- 4) The President, Metropolitan Sessions Judge's Court Advocates Association, Hyderabad,
- 5) The President, Metropolitan Addl. Chief Judge Court Advocates Association, Secunderabad,
- 6) The President, Ranga Reddy District Court Advocates Association, Hyderabad,

(With a request to cause affixing of this notification in the notice board of all the courts under their control)

- 7) The Chief Judge, City Civil Court, Hyderabad,
- 8) The Chief Judge, City Small Causes Court, Hyderabad,
- 9) The Metropolitan Sessions Judge, Hyderabad,
- 10) The Prl. District & Sessions Judge, Ranga Reddy, L.B. Nagar, Hyderabad.
- 11) The Additional Chief Judge, City Civil Court, Secunderabad

(With a request to place this notification on the notice board of all the courts under their control)

- 12) The Central Project Co-ordinator, High Court for the State of Telangana (with a request to place this notification on the website of the Hon'ble High Court)
- 13) The Member Secretary, Telangana State Legal Services Authority (with a request to place this notification on the Notice Board of Telangana State Legal Services Authority, Hyderabad)
- 14) Notice Board of High Court Legal Services Committee, High Court Buildings, Hyderabad
- 15) Notice Board of Telangana Bar Council, Hyderabad.
- 16) Notice Board of Telangana Bar High Court Advocates' Association, Hyderabad.
- 17) Notice Board of Telangana High Court Advocates' Clerks Association, Hyderabad
- 18) SF / SC

